

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4463 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tageng Padoh,
District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.

Dated Guwahati, 27th November, 2020.

Sub:- Casual Leave.

Ref:- Application No. DSJ/(WSD/BDL)/PF-01/2019 dated 18.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for two days on 03.12.2020 and 04.12.2020, along with station leave permission, from 28.11.2020 to 06.12.2020, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4465

Memo NO.HC.VII-21/2008/44647A, dated 27.11.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdea